MANIPUR GAZETTE

E X T R A O R D I N A R Y
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No. 266 **Imphal, Sunday, November 1, 2026** **(Kartika 10, 1948)**

GOVERNMENT OF MANIPUR
SECRETARIAT: FINANCE DEPARTMENT
(EXPENDITURE SECTION)

Notification No. 08/2026- State Tax (Rate)
Imphal, the 30th October, 2026

No. TAX/4(53)/GST-NOTN/2016:— In exercise of the powers conferred by sub-section (3) of section 9 of the Manipur Goods and Services Tax Act, 2017 (3 of 2017), the State Government, on the recommendations of the Council, hereby makes the following further amendments in the notification number 13/2017- State Tax (Rate), of the Government of Manipur, Secretariat: Finance Department (Expenditure Section), dated the 28th June, 2017, published in the Manipur Gazette, Extraordinary, *vide* number 122, dated the 29th June, 2017, namely: —

In the said notification, in the Table, against serial number 15, in column (3), for the figure "6", the figure "9" shall be substituted.

2. This notification shall come into force with effect from the 1st day of November, 2026.

N. ASHOK KUMAR,
Commissioner (Finance),
Government of Manipur.

Note: — The principal notification No. 13/2017- State Tax (Rate) dated the 28th June, 2017 was published in the Manipur Gazette, Extraordinary, *vide* number 122, dated the 29th June, 2017 and was last amended vide Notification No. 07/2025 - State Tax (Rate), 20th January, 2025 published in the Manipur gazette, Extraordinary, *vide* number 325, dated the 20th January, 2025.

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Digitally signed by
Ngangbam Roben Singh
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